

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

251. IA/15/2024 IA/243/2023 In CP/193(MB)2023

**IN THE MATTER OF**

Sarla Khemka

... Petitioner

VS

Bharat Glass Tube Ltd

... Respondent

Sec. 58(3) 59 213 241(1) 242(4) 244 of Companies Act, 2013

**Order Delivered on 26.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Sharad B. (PH)

For the Respondent: None present

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**ORDER**

**IA/15/2024 IA/243/2023 - Adjourned to 31.07.2024 for arguments.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/